

(2012) 08 P&H CK 0139

High Court Of Punjab And Haryana At Chandigarh

Case No: CWP No. 11494 of 2012

Kailash Kumari
Sharma

APPELLANT

Vs

Union of India and
others

RESPONDENT

Date of Decision: Aug. 21, 2012

Hon'ble Judges: Jasbir Singh, Acting C.J.; Rakesh Kumar Jain, J

Bench: Division Bench

Advocate: Rajiv Kataria, for the Appellant; Punita Sethi, Senior Panel Counsel for UOI and
Mr. B.S. Rana, Addl. AG, Haryana, for the Respondent

Judgement

Jasbir Singh, Acting Chief Justice

For orders, see order passed in CWP No. 11100 of 2009.